## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1320 ANSWERED ON:03.03.2011 WOMEN WORKERS UNDER MGNREGS Balram Shri P.;Lal Shri Kirodi ;Panda Shri Baijayant;Pradhan Shri Nityananda

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether creches and other benefits and facilities available under Integrated Child Development Services (ICDS) scheme are likely to be made available to women workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) so as to facilitate better performance and minimize any kind of health-hazards; and
- (b) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Para 27 of Schedule-II of Mahatma Gandhi NREGA provides that the facilities of safe drinking water, shade for children and period of rest, first-aid box with adequate material for emergency treatment for minor injuries and other health hazards connected with the work being performed shall be provided at the work site. Para 28 of the Schedule further provides that in case the number of children below the age of six years accompanying the women working at any site are five or more, provisions shall be made to depute one of such women worker to look after such children.ICDS is outside the purview of the Act.